

NOTICE**Engagement of Consultant (Valuation) in the
Insolvency and Bankruptcy Board of India on Contract Basis.**

The Insolvency and Bankruptcy Board of India (IBBI) established under the Insolvency and Bankruptcy Code, 2016 invites applications from eligible candidates for engagement as Consultant on contract basis to assist the Board in the discharge of its functions under the Insolvency and Bankruptcy Code, 2016 in the following disciplines:

Position	Discipline	Level	Number
Consultant	(i) Valuation (Land and Building)	IV/V	1
	(ii) Valuation (Plant and Machinery)	IV/V	1

Note: The number of position in a discipline/grade is liable to change.

2. Consultants are initially required for a period of one year which can be further extended at most by one year as per requirements of the Board and subject to satisfactory performance.
3. A person under the age of 63 as on **31st August, 2019** is eligible to apply for the position of Consultant.
4. The qualifications, eligibility and compensation is given in the **Annexure A**. The engagement of the Consultants shall be governed by the Insolvency and Bankruptcy Board of India (Engagement of Research Associates and Consultants) Regulations, 2017, as amended from time to time. These Regulations are available at www.ibbi.gov.in.
5. Applications in the format given at **Annexure B** may be sent by e-mail to personnel@ibbi.gov.in, addressed to the Mr. Ritesh Kavdia, Executive Director, Insolvency and Bankruptcy Board of India, 7th Floor, Mayur Bhawan, New Delhi-110001 **by 31st August, 2019**. Applications received after this date shall not be considered.

The last date for receipt of applications is 31/08/2019.

Qualification

Discipline of Consultant	Qualifications	
	Essential	Desirable
Valuation (Land & Building)	(i) Qualification and experience as required under rule 4 of the Companies (Registered Valuers and Valuation) Rules, 2017; and (ii) Pass in the Valuation Examination of the relevant asset class i.e. Land and Building.	(a) Consistent high academic performance; (b) Degree / Diploma / Certification in Regulatory / Business Law / Economics; (c) Experience as a registered valuer of the relevant asset class.
Valuation (Plant & Machinery)	(i) Qualification and experience as required under rule 4 of the Companies (Registered Valuers and Valuation) Rules, 2017; and (ii) Pass in the Valuation Examination of the relevant asset class i.e. Plant and Machinery	(a) Consistent high academic performance; (b) Degree / Diploma / Certification in Regulatory / Business Law / Economics; (c) Experience as a registered valuer of the relevant asset class.

Minimum Experience & Remuneration

Level	Experience (Employment / Practice/ Research) in the relevant discipline (Years)	Consolidated Monthly Remuneration + 10 percent annual increase
Level IV (Consultant)	≥ 10 - < 15	Rs.1,10,000
Level V (Consultant)	≥ 15	Rs.1,35,000

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
FORMAT OF APPLICATION

<u>Photo</u>
<u>Please sign across</u> <u>photograph</u>

1.Asset Class

Land and Building Plant and Machinery
(You may tick both if you want to be considered for both)

2.Position applied for:- Consultant

Level -IV Level-V
(You may tick both if you want to be considered for both)

3.Gender: Male/Female/Others

4.Name of the Candidate:

(IN CAPITAL LETTERS)

5.Father's/Mother's/Husband'sName:

(IN CAPITAL LETTERS)

6.Date of birth _____ (DD/MM/YY) _____ Age (as on **31/08/2019**)

7.Address for communication:

8. Email address:

(All communications from the Board will be made to this e-mail address given by you).

9.Contact Number: a) Landline _____ b) Mobile _____

10.Educational/Professional/TechnicalQualification(Starting from Class 12th onwards)

Examination passed	Discipline/ Specialization /Subject	Board/University	Year of Passing	Durationof Course (In Months)	Percentage of marks	Division

11. Have you passed the Limited Insolvency Examination/ Valuation Examinations.

If so, please attach a copy of the certificate.

12. Experience, if any, starting from previous to present (after obtaining the essential qualification)

(Total Experience: __ Years __ Months)

Employer's Name & address (Also indicate whether Central Government/State Government/Public Sector/Private Sector)	Designation	From	To	Brief description of duties

13. Please list out publications and other achievements.

- i.
- ii.
- iii.
- iv.

Declaration to be signed by the Candidate

I hereby certify that above mentioned in the application are correct and true to the best of my knowledge and belief and nothing material fact/information has been suppressed or concealed there from. I also certify that no criminal proceeding is pending against me before any Court of law. If any mentioned by me is found false or incorrect at any stage, then my services shall be liable to be terminated without any notice.

PLACE:

DATE:

SIGNATURE OF THE APPLICANT

Name:

Note: Please submit your application typed in pdf or JPEG format only and do not attach any certificate or documents with email. The certificates and documents need to be submitted only at the time of interview, if you are called for the same.